

**HIGH COURT OF SIKKIM  
GANGTOK**

**Ref. No.488/Confdl./HCS**

**Date: 07.03.2025**

**O-F-F-I-C-E O-R-D-E-R**

In terms of Office Order No. **877/G/DOP** dated **13/02/2025** issued by the Department of Personnel, Government of Sikkim, **Mr. Ashwin Upreti**, Civil Judge-cum-Judicial Magistrate is hereby posted as **Civil Judge-cum-Judicial Magistrate, at Rongli Sub-Division, Pakyong** with immediate effect.

**Mr. Ashwin Upreti** shall report to the District & Sessions Judge, at Pakyong on or before **10.03.2025** and thereafter shall undergo Induction training at the Sikkim Judicial Academy, Gangtok.

By Order,

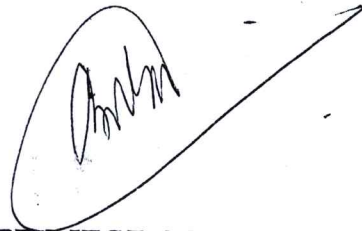
**sd/-**  
**REGISTRAR**  
**(JUDICIAL SERVICE)**

**Memo No. :V(13)Confdl./HCS/14663-695**

**Dated: 07.03.2025**

1. Mr. Ashwin Upreti, Civil Judge-cum-Judicial Magistrate
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
3. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim;
4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
5. Registrar General, High Court of Sikkim;
6. Registrar (Judicial Service), High Court of Sikkim;
7. Registrar, High Court of Sikkim;
8. Central Project Coordinator, High Court of Sikkim;
9. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
10. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
11. Chief Secretary, Government of Sikkim, Gangtok;
12. Secretary, Home Department, Government of Sikkim, Gangtok;
13. Secretary, Department of Personnel, Government of Sikkim, Gangtok
14. Advocate General, Government of Sikkim, Gangtok;
15. Additional Advocate General, Government of Sikkim, Gangtok;
16. Director, Sikkim Judicial Academy, Sokeythang;
17. Principal District & Sessions Judge & OSD to the Hon'ble the Chief Justice, High Court of Sikkim;

19. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
20. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
21. All Chief Judicial Magistrates-cum-Civil Judges (SD);
22. All Civil Judges-cum-Judicial Magistrates;
23. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts);
24. President, High Court Bar Association, Gangtok;
25. President, Namchi Bar Association, Namchi;
26. Deputy Solicitor General of India, Gangtok;
27. All District Magistrates;
28. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim;
29. All Section In-charge, High Court of Sikkim;
30. Notice Board;
31. Guard File and;
32. File.



**CENTRAL PROJECT COORDINATOR**